

3

22-11-91

Hon-Mr. Justice V.C. Sri Vastava V.C.

Hon-Mr. M.Y. Pralhar, Member(A)

Shri Atre learned counsel for the applicant ~~present~~ present. Learned counsel for the respondent states that the documents which have been filed by the applicant are not correct.

Shri Atre learned counsel for the applicant has no mis-apprehension about the contents of the documents and he prayed that he be allowed to withdraw this application with immediate effect. The prayer is granted.

Accordingly the prayer for withdrawal of this application is granted, and this application is dismissed as withdrawn.

by
Am.

V.C.

Order/Interim despatched
to Applicant Respondent (s)
on 24/12-91

27/12/91

SPH